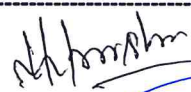



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 14.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/ 2017	-	For filing written submissions	Rule-6 of I&B	Z-Tronics Infratel Pvt. Ltd., Vs. Wipro Enterprises Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	HARSHA H M 9844390581	Petitioner	
2.	SATISH P. JOHN SPT Legal Advocate for Respondent	Advocate for Respondent	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent /Corporate Debtor is also present. Written arguments are filed by both sides. Orders reserved.

  
**Member (T)**

  
**Member (J)**